

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 228/Chd/Pb/2013**

Sanjay Gupta

...Petitioner

Versus.

Supreme Tex Mart Ltd.

...Respondent

Present: Mr.Aman Bahri, Advocate for petitioner.  
Mr. Praveen Gupta, Advocate for respondent.

On request the matter is adjourned to 11.10.2017 along with CP

No.154/Chd/Pb/2017.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

September 19, 2017  
subbu